NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 14/16	TP 85/16	For Hearing	397/ 398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ł.	Rajesh Badami, pcs Ph: 8453030030	petitioner	Patiens,
1	SHIVARUMARBG.	Deffordant	Jones.

ORDER

PCS for petitioner is present. Counsel for Respondent is also present. For hearing on the main petition list it on 8/12/2017.

Member (T)

Member (J)